

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 26th August, 2022

NO. HC.VII-100(Pt.-VIII)/2010/7307/A#### The Hon'ble Gauhati High Court has been pleased to **nominate** the following Judicial Officer to attend the Training Programme "**Workshop on Medical Forensic (P-1305)**", to be organised by the National Judicial Academy, Bhopal from **10-09-2022 to 11-09-2022** in place of **Shri Subhabrata Dutta**, Additional District & Sessions Judge, FTC, Karimganj, Assam who has been **exempted** from attending the aforesaid programme.

Name & Designation of the Officer	Mobile No.	Email ID
Shri Nilkamal Das Additional District & Sessions Judge No.3, Nagaon, Assam	9864177222	idasnk@gmail.com

The nominated officer is directed to attend the respective training programme accordingly. Further, he is also requested to submit a report after the completion of the said programme.

The nominated officer is also requested to go through the joining instructions available in the NJA website.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/7308-7322/A, dated 26-08-2022

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].


26-08-2022

3. The District & Sessions Judge,
Nagaon / Karimganj,

(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).

4. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Subhabrata Dutta, Additional District & Sessions Judge, FTC, Karimganj, Assam.
7. Shri Nilkamal Das, Additional District & Sessions Judge, No.3, Nagaon, Assam.

The nominated participant is requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

They nominated participant who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (one thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participant is also requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs.300/- at present) i.e., a total of Rs. 2800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany along with the nominated participant, since the NJA does not have additional boarding facilities as parallel training programmes are being held at the Academy.

The nominated participant is also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

8. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.


26.04.22

9. The OSD (Protocol), Gauhati High Court, Guwahati.
10. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahat.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
26.09.22
REGISTRAR (JUDICIAL)